

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 06**  
**(IB)-1504(PB)/2019**

**IN THE MATTER OF:**

Corporation Bank

v.

Patna Highway Projects Ltd.

..... Petitioners/Applicant

..... Respondents

**Order Under Section 7 of Insolvency & Bankruptcy Code (CIRP)**

**Order delivered on 22.02.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Ms. Srishti Kapoor, Adv for Applicant

**ORDER**

In IA-5130/2020, Report filed is taken on record. Accordingly, IA-5130/2020 is hereby **disposed of**.

- Sd -

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

- Sd -

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**